## THE HIGH COURT OF MEGHALAYA SHILLONG

## **NOTIFICATION**

Dated, Shillong \_\_\_\_July, 2018.

No.HCM.II/148/2016-Estt/\_\_\_\_: In supersession of the order No. No.HCM.II/44/2016-Estt/1876 dated 8<sup>th</sup> June, 2016, Hon'ble the Chief Justice is pleased to re-constitute the Arrears Committee comprising Hon'ble Mr.Justice S.R.Sen.

The said Committee shall be assisted by the Registrar(Admn.)

Dated, July, 2018.

Memo No. HCM.II/148/2016-Esst 4044A

Copy to :-

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 3. The Registrar(Admn.) High Court of Meghalaya, Shillong.
- The System Analyst, High Court of Meghalaya, Shillong for uploading in the Official web-site.
- 5. Office File.

REGISTRAR GENERAL